

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 01**  
**(IB)-810(PB)/2020**

**IN THE MATTER OF:**

BKB Transport Pvt. Ltd.

.... Applicant/petitioner

v.

NTPC Limited

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code**

**Order delivered on 13.10.2020**

**ORDER**

Renotified to 18.11.2020.



**(Nirmala Vincent)**  
**Court Officer**

13.10.2020  
Ritu Sharma